(60)

Declaration or Assets and Liabilities

SU(Est.)
the said
13.7 aged
aged

Year. 2025

I, <u>SUMAN</u> son/daughter/wife of RAKESH KY SINHA ged 36 Years, belonging to <u>PATNA</u>

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

TOTAL TOTAL

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-
(i)	Cash	2000/-	Earlier He	0		Bependant-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	P.P. F 23300 - month	samuffe	_		
iii) v)	Bonds, Debentures and shares in Companies	S. I. Pol-	-	_		
	institutions, NSS, Postal Savings,	28 28 jum		_	_	_
	110	A	-	_	_	
0	Jewellery (give details of weight and value)	o jew his ,		-	_	-
sı	Other assets, uch as values of laims / interests	_	_	_	_	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_	_		Dependant-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_			_	
	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		_		
- - m	Houses / Apartments, etc. Location (s) Survey number(s) Extent (Total neasurement) Current market value	_		_	_	-
Oin	ther (such as terest in property)	-	_	_	_	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
(a)	(i) Loans from Banks	Department (s)	
	(ii) Loans from financial institution	-	
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
+	(c) dues to departments dealing with	←	<u> </u>
	supply of electricity	-	-

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	_	
1.	(f) Other dues, if any	-	
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2JWPS1862K	_
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	_	
	(iii) Sales Tax [Only in case of proprietary business]	-	_
	(iv) Property Tax	-	_

C Personal Detail		
GPF/CPF/PRAN No.	:-	110105365706
Gender	:-	(M/F)
Date of Birth	:-	09021988 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	massenager
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Iome District	:-	PATNA
I hereby declare the	t the ab	

e that the above details are true to the best of my knowledge and belief.

	Signature: Luman
Place: PATNA Date: 11/02/2025	Name of Employee: SUMAN
	Designation: OFFICE ATTENDANT
	Department: 3. L. A

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.